

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


26

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 398/2018 in CP(IB) No.95/9/HDB/2018
NAME OF THE COMPANY	Laxmi Sai Steel Pvt Ltd
NAME OF THE PETITIONER(S)	Oswal Smelters Pvt Ltd
NAME OF THE RESPONDENT(S)	Laxmi Sai Steel Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr V.V.S.N. RAJU Counsel for RP	Advocate	vraje@junsprime.com 9866446467	
Mr. A.B.N. RAJ	Advocate	9100077262	

Counsel for Respondent(s):

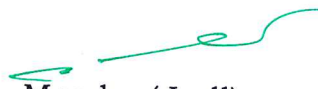
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KARI VENKATESWARAN Cp. Bhupesh	Advocate	R.P. 9246547968 9966622805	

ORDER

IA No.398/18 is listed today for hearing.

Heard the counsel of RP.

List it for orders on 26.09.2018.


Member(Judl)

Pavani